

[28 February, 2000]

RAJYA SABHA

are rented out since long and the inquiry conducted by the authorities several times produced no results;

(d) if so, whether Government have any proposal to conduct a secret inquiry against the above quarters; and

(e) if so, by when and the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATRAYA): (a) and (b) During the year 1998 and 1999 no complaint regarding subletting of Government quarters in Block-17 of J-Block of Mandir Marg (Kali Bari), New Delhi was received.

(c) to (c) The quarters referred have since been inspected. The quarter Nos. J-798 and J-806 have been reported sublet and action, as per Allotment Rules has also been initiated against the allottees. The quarter No. J-802 has not been found sublet.

Plan to settle the city population in a well planned way

†438. SHRI ONKAR SINGH LAKHAWAT: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the number of such cities in the country where Government have formulated plan, issued guidelines, released funds and provided other assistance to settle the population in a well planned way, together with State-wise details thereof;

(b) whether complaints have been received with regard to the houses to be constructed in urban area for economically backward people, their quality, environment and lack of basic amenities; and

(c) if so, the action being taken by Government in this regard?

THE MINISTER OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA): (a) No such scheme is presently being implemented by this Ministry. However, under the Centrally sponsored scheme of Infrastructural Development in Mega Cities, financial assistance is provided by the Ministry of Urban Development to five cities viz., Bangalore, Calcutta, Chennai, Hyderabad and Mumbai. The guidelines on infrastructural development in mega cities, *inter alia*, provide for financing project for increasing the provision of serviced land and sites/houses, at affordable costs, specially for the urban poor as well as projects for slum

†Original notice of the question was received in Hindi.

improvement and rehabilitation. In addition to this, Housing & Urban Development Corporation Ltd. (HUDCO) a techno-financing Central PSE provides financial assistance to the State Government agencies for undertaking housing and related activities. Cumulatively as on 31.1.2000, HUDCO has sanctioned 14668 schemes covering 1755 cities with project cost of Rs. 45805.23 crore and HUDCO loan of Rs. 28456.86 crore. State-wise details are given at Annexure. [see Appendix 189, Annexure No. 13]

(b) No, Sir.

(c) Does not arise, Sir.

Urban employment generated in Andhra Pradesh

439. DR. MOHAN BABU: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the details of urban employment generated in Andhra Pradesh during the last two years; and

(b) the details of such employment likely to be generated in the State during the Ninth Plan period?

THE MINISTER OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA): (a) Government launched the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) throughout the country including urban areas of Andhra Pradesh w.e.f. 1.12.97. This Scheme seeks to provide gainful employment to the urban unemployed or under employed living below the poverty line by encouraging the setting up of self-employment ventures or provision of wage-employment.

The details of Urban Employment generated in Andhra Pradesh under the Scheme as reported by Government of Andhra Pradesh are as under:—

Number of beneficiaries assisted under Urban Self-

Employment Programme (USEP)	10201
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Number of beneficiaries assisted under Development

of Women & Children in Urban Areas (DWCUA)	2901
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TOTAL:	<u>13102</u>
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Number of mandays of work generated under Wage

Employment Programme (WEP)	5.76 lakhs
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